

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.17/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: M/s. Captain Vasant Shah

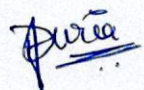
V/s.

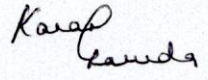
M/s. Seven Islands Shipping Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 213, 241, 242 of the Companies Act,
2013.

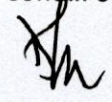
S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Naresh Thacker, with Mr. Bhavir Gajda Miss. Rishika Rajadhyaksha + Miss. Ambareen Mujawar 1/b Economic Laws Practice for the Respondent Nos 1, 3, 5 +'		
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②	Mr. Naresh Thacker with Mr. Dipen Furia 9/b. m/s. Shah & Furia Associates for Respondent No. 4.		
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③	Mr. Karol Tamboly of Ms. Karan Chauda i/b Mr. Anupam Dighe for Respondent No. 6.		
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④	ADV. ANKIT LOHIA. ADV JIMIT SHAN] - FOR PETITIONER		
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5.)	Mustafa Kachwala Gaurav Mehra - Adv Mustafa Kachwala - Solicitor 1/b Kachwala Misar & Co		] for Resp No. 7 
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Order

CP No.17/59, 213, 241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter for Final hearing on 19.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)